

Accidents caused by trucks and trailers parked without warning

561. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that thousands of motorists are killed in the road accidents caused by trucks and trailers parked without warning on highways; if so, the details thereof; and

(b) the number of incidents of deaths reported in the last three years, and the details thereof, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) Road accident data is compiled in the Ministry in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). In this format, data on road accidents caused due to trucks and trailers parked without warning on highways is not compiled.

(b) Details of State-wise/Union Territory-wise number of persons killed in road accidents during each of the years 2010 to 2012 are given in the Statement.

Statement

Details of number of persons killed in India during the years 2010 to 2012

Sl. No.	States/UTs	Total Number of Persons Killed in Road Accident in States/UTs		
		2010	2011	2012
1	2	3	4	5
1	Andhra Pradesh	15,684	15,165	14,964
2	Arunachal Pradesh	148	126	138
3	Assam	2,256	2,342	2,291
4	Bihar	5,137	5,090	5,056
5	Chhattisgarh	2,956	2,983	3,167

1	2	3	4	5
6	Goa	327	333	292
7	Gujarat	7,506	8,008	7,817
8	Haryana	4,719	4,762	4,446
9	Himachal Pradesh	1,102	1,072	1,109
10	Jammu and Kashmir	1,045	1,116	1,165
11	Jharkhand	2,540	2,572	2,818
12	Karnataka	9,590	8,971	9,448
13	Kerala	3,950	4,145	4,286
14	Madhya Pradesh	8,085	7,869	8,175
15	Maharashtra	12,340	13,057	13,333
16	Manipur	154	158	158
17	Meghalaya	163	212	219
18	Mizoram	82	81	77
19	Nagaland	40	25	56
20	Orissa	3,837	3,802	3,701
21	Punjab	3,542	4,931	4,820
22	Rajasthan	9,163	9,232	9,528
23	Sikkim	71	106	55
24	Tamil Nadu	15,409	15,422	16,175
25	Tripura	231	245	272
26	Uttarakhand	931	937	844
27	Uttar Pradesh	15,175	21,512	16,149
28	West Bengal	5,680	5,664	5,397

1	2	3	4	5
UTs				
1	Andaman and Nicobar Islands	27	17	25
2	Chandigarh	138	136	136
3	Dadra and Nagar Haveli	62	63	53
4	Daman and Diu	31	33	29
5	Delhi	2,153	2,065	1,866
6	Lakshadweep	0	0	-
7	Puducherry	239	233	193
TOTAL		134,513	142,485	138,258

Daunting task of digitizing legacy of old data

562. SHRI S. THANGAVELU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is facing a daunting task of digitizing legacy of old data of Regional Transport Offices across the country, if so, the details thereof; and

(b) whether it is also a fact that many RTOs across the country have been replicated under the national register, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) Ministry of Road Transport and Highways has been facilitating computerization of District Transport Offices (DTOs)/Regional Transport Offices (RTOs) all over the country. Currently, 4,50,70,530 records of Driving Licences and 11,75,23,489 records of Registration Certificate have been digitized. There is a legacy of data of about 5.20 crore of Registration Certificates and 5.80 crore of Driving Licences across the country. Ministry has approved a project to digitize the legacy data by 31.03.2015. Ministry has requested Transport Departments of States/Union Territories to undertake digitization of legacy data of Registration Certificates and Driving Licences. The